

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section)** Civil Secretariat,  
Jammu/Srinagar.  
\*\*\*

Subject:- Allocation of Departments amongst Law Officers in the **Jammu Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

**Government Order No.5670 -JK(LD) of 2022.**  
**Dated. 02 - 08- 2022.**

In supersession of all the previous orders issued on the subject from time to time and on the recommendations of Ld. Advocate General, J&K the distribution of litigation work amongst the Law Officers in Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:-

S.No.	Name of Law Officer with Designation S/Shri	Department Allocated
1.	S. S. Nanda, Sr. Additional Advocate General	i) Housing & Urban Development Department including Housing Board; ii) Revenue Department; iii) Jammu Development Authority; iv) Jammu Municipal Corporation.
2.	Ravinder Gupta, Additional Advocate General	i) Public Works (R&B) Department; ii) Industries & Commerce Department; iii) Geology & Mining Department; iv) J&K Project Construction Corporation v) Fixation and Regulation of Fee of Private Schools; vi) SIDCO vii) SICOP
3.	Amit Gupta, Additional Advocate General	i) Health & Medical Education Department; ii) Power Development Department; iii) Jammu & Kashmir Power Development Corporation; iv) Department of Law, Justice & Parliamentary Affairs; v) J&K Economic Reconstruction Agency
4.	Raman Sharma,	i) Home Department;

*Handwritten signature/initials*

	Additional Advocate General	ii) Anticorruption Bureau; iii) J&K Crime Branch; iv) All Unlawful Activities (Prevention) Act appeals.
5.	Ranjit Singh Jamwal, Additional Advocate General	i) Rural Development Department ii) Tourism Department; iii) J&K Tourism Development Corporation; iv) Jal Shakti Department;
6.	Vishal Bharti, Deputy Advocate General	i) Agriculture Production and Farmers Welfare Department; ii) Horticulture Department; iii) Disaster Management, Relief and Rehabilitation and Reconstruction Department. iv) Information Department.
7.	K.D.S Kotwal, Deputy Advocate General	i) Youth Services & Sports Department; ii) Cooperative Department; iii) J&K Sports Council; iv) Animal/Sheep Husbandry Department; v) Fisheries Department; vi) Estates Department
8.	Dewakar Sharma, Deputy Advocate General	i) Transport Department; ii) J&K Road Transport Corporation; iii) Cable Car Corporation; iv) Floriculture including Gardens and Parks; v) Labour and Employment;
9.	Rahul Sharma, Deputy Advocate General	i) J&K Services Selection Board; ii) Higher Education Department; iii) Election Department; iv)
10.	Pawan Dev Singh, Deputy Advocate General	ii) Skill Development Department; vi) Civil Aviation; iii) Khadi & Village Industries Board.
11.	Sunil Malhotra, Government Advocate	i) School Education Department (except Ramban and Reasi districts); ii) Information Technology Department.
12.	Bhanu Jasrotia, Government Advocate	i) Department of Culture; ii) J&K Academy of Art, Culture and Languages; iii) Hajj & Auqaff
13.	Adarash Bhagat	i) J&K Institute of Management,

Asst

1/14/2024

	Government Advocate	Public Administration and Rural Development (IMPARD) ii) J&K Building and Other Construction Welfare Board. iii) J&K Agro Industries Limited; iv) Resident Commissioner, New Delhi;
14.	Eishaan Dadhichi Government Advocate	i) Department of Tribal Affairs; ii) Food, Civil Supplies and Consumer Affairs; iii) Science and Technology; iv) Hospitality and Protocol;
15.	Sumeet Bhatia, Government Advocate	i) Jammu & Kashmir Legal Services Authority; ii) ARI & Trainings Department; iii) JK BOPEE; iv) Planning Development and Monitory Department; v) Ranbir Government Press
16.	Suraj Singh Government Advocate	i) School Education Department (Ramban and Reasi Districts) ii) Social Welfare Department

*Section*

General Administration Department, Forest Department, Finance Department including Financial Corporation and any other Department/Corporation that has not been assigned herein above to any Law Officer shall remain with the Learned Advocate General

Shri Sumeet Bhatia, Government Advocate shall assist the learned Advocate General in all arbitration matters.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By order of the Government of Jammu and Kashmir.

**Sd/-**

**(Achal Sethi)**

**Secretary to Government**

No: Law-Jud/153/2021-10

Dated: 02-08-2022.

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner(Additional Chief Secretary) Agriculture Production Department.
3. Financial Commissioner(Additional Chief Secretary), Finance Department.
4. Financial Commissioner(Additional Chief Secretary), Home Department.
5. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
6. All Principal Secretaries to Government.
7. Director General of Police, J&K, Srinagar.
8. Principal Resident Commissioner, J&K Government, New Delhi.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
10. All Commissioner/Secretaries to Government.

*Uthale*

11. Chief Electoral Officer, J&K, Srinagar.
12. Divisional Commissioner Jammu.
13. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
14. All concerned Law officers.
15. Director Information, J&K, Srinagar.
16. Director Archives, Archaeology and Museums, J&K, Srinagar.
17. Director Litigation Jammu.
18. All Officers of the Department of Law, Justice and Parliamentary Affairs.
19. Private Secretary to Chief Secretary for information of the Chief Secretary.
20. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
21. Private Secretary to Chairman, Fixation of Fee Structure of Private Educational Institutions, Srinagar.
22. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
23. Government Order File.
24. Concerned File.

  
02.08.2022

**(Ashish Gupta)**

Additional Secretary to Government

  
02-08-2022 .